- (c) how many of such attacks were made between Poonch and Zojilla Pass;
- (d) what were the casualties suffered and how many of these were Muslims; and
- (e) was any compensation paid to the victims or their heirs?

The Minister of Defence (Shri Gopalaswami): (a) Twelve.

- (b) Eight.
- (c) Four.
- (d) One civilian was killed and one other rank was wounded. It is not known whether the civilian was a Muslim.
- (e) It is not known if any payment was made by the Jammu and Kashmir Government. No payment was made by the Government of India.

ANDHRA UNIVERSITY

*1425. Shri Rajagopala Rao: Will the Minister of Education be pleased to state whether the Government of India gave any grant to the Andhra University under the Head "Research if so, how much and on what condiand/or Education", at any time and tions?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): A Statement is laid on the Table of the House. [See Appendix VII, annexure No. 9.]

TOBACCO TAX ASSESSMENTS

- *1426. Shri K. R. Sharma: Will the Minister of Finance be pleased to state.
- (a) whether Government have received any complaints of wrong and arbitrary assessments of Tobacco Tax by Central Government officials in Uttar Pradesh; and
- (b) whether the Government have received a requisition from the Government of Uttar Pradesh urging the assessment and collection of Tobacco Tax through State Government officials?

The Minister of State for Finance (Shri Tyagi): (a) Yes; occasional complaints have been received of such assessments.

(b) The Government of Uttar Pradesh have recently suggested that a system of comparison of estimates of production of tobacco by individual growers made by Central Excise officers, with similar estimates made by the State Government's village Patwaris, should be introduced. This suggestion is under the active consideration of the Government of India.

NAVAL BASE AT KARWAR

*1427. Shri Datar: Will the Minister of Defence be pleased to state:

- (a) whether Government have before them a proposal to develop a naval base at Karwar on the West Coast;
- (b) whether Karwar has been recommended by the experts as having natural facilities in this behalf; and
- (c) if the answer to the above be in the affirmative, when the proposal is likely to be implemented?

The Minister of Defence (Shri Gopalaswami): (a) No, Sir.

- (b) In the opinion of experts, the disadvantages outweigh the natural facilities of Karwar for the development of a naval base.
 - (c) Does not arise.

TAXATION OF FOREIGN INCOME

*1428. Shri Satyendra Narayan Sinha: Will the Minister of Finance be pleased to state the amount of revenue derived from the taxation of foreign income of Indians resident in India during 1950-51?

The Minister of State for Finance (Shri Tyagi): The figure of tax of only Indians resident in India is not separately available. For all persons resident in India—of whatever nationality—the tax levied on foreign income during 1950-51 was Rs. 4 crores and 68 lakhs.

GEOLOGICAL SURVEY OF INDIA

- 324. Shri Hem Raj: Will the Minister of Natural Resources and Scientific Research be pleased to state:
- (a) which States of 'the Northern Circle the Geological Survey of India surveyed in the years 1950-51 and 1951-52;
- (b) in how many of them the Geological mapping and general survey of minerals was completed during these years: